

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (e). The requisite information regarding complaints received against builders is being collected and will be laid on the Table of the Sabha.

Presently such complaints are dealt with under the relevant provisions of the CPC Act. However, a proposal for formulation of Delhi Apartment and Property Regulation Act to regulate the activities of the builders and promoters is under consideration of the Government.

[English]

Review of PSU Policy

237. SHRI V. SREENIVASA PRASAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Government propose to review its policy relating to restructuring of Public Sector Enterprises;

(b) if so, the details thereof; and

(c) the steps proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) to (c). The policy pertaining to restructuring of public Sector Undertakings is contained in the Industrial Policy Statement of July, 1991. There is no change in the Policy.

[Translation]

Alleged Unauthorised Charges from Passengers

238. SHRI KUNJEE LAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received complaints against the travelling Ticket Examiners for taking bribe from the passengers in the trains;

(b) if so, the number of such complaints received during the last six months, zone-wise; and

(c) the action taken against the persons and the remedial steps proposed to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Yes, Sir. Zone-wise complaints received during the last six months are given as under :-

Railway Zone	No. of Complaints
Central	66
Eastern	17
Northern	49

Railway Zone	No. of Complaints
North Eastern	24
Northeast Frontier	-
Southern	11
South Central	17
South Eastern	16
Western	53

(c) Departmental action has been taken against 32 staff found guilty. Preventive, surprise and decoy checks are conducted by Vigilance and Commercial Departments on platforms and in running trains to curb the menace. Besides this, special drives are also launched during Summer Rush and Pooja Holidays.

ICDS Projects

239. PROF. SHRIMATI SAVITRI LAKSHMANA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to sanction Integrated Child Development Scheme (ICDS) projects in Mathilakam and Kondungallur blocks in Trichur District and Angamaly in Ernakulam District;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF HUMAN AND CHILD DEVELOPMENT) (KUMARI VIMLA VERMA) : (a) and (b). Two ICDS Projects in blocks namely Mathilakam and Kondungallur in Trichur District and one ICDS Project in Ankamaly block in Ernakulam District have been sanctioned during 1995-96.

(c) Does not arise.

Tours by Minister

240. SHRI RAM KAPSE : Will the PRIME MINISTER be pleased to state :

(a) the amount spent on the visits of the Minister of Railways to Bombay during the calendar year 1995;

(b) whether the amount spent was within the prescribed limits fixed for the journeys by the normal rules; and

(c) if not, the sources from which the excess amount was met ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Rs. 95,500/-

(b) Yes, Sir.

(c) Does not arise.